IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

Through Video Conferencing

EMG- Crcm no. 26-A/2020 EM4 B.A No.32-A 2020

Khurshi	id Ahmad	Wani
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.....Petitioner

Through: Mr. I. Sofi, adv.

V/s

UT of J&K and ors

.....Respondent(s)

Through: Mr. B. A Dar, Sr. AAG

CORAM:

HON'BLE MR JUSTICE ALI MOHAMMAD MAGREY, JUDGE

Whether approved for reporting? Yes/NO

<u>Order</u>

20.05.2020

Ten days last opportunity is granted to Mr. Dar, to file objections. List on 1st June, 2020.

(Ali Mohammad Magrey)

Judge

Srinagar

20.05.2020

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